

sed to state :

(a) whether her attention has been drawn to a news item in the *Hindustan Times* of the 13th November, 1970 where it has been reported that the Madhya Pradesh Government have decided to continue the payment of maintenance grants and allowances to the dependants of the former Rulers ;

(b) if so, whether it clashes with the Presidential Order de-recognising the princes and stopping their allowances etc ; and

(c) if not, whether the Centre and the States can afford to have separate policies on the issue ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFICS AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : Government have seen a press report to this effect.

(b) No, Sir.

(c) Orders of dcrecognition apply only to those Rulers who were recognised under article 366 (22) and their privy purses have been stopped. According to the Press Report what the State Government intend doing is only to continue the allowances to certain dependants sanctioned earlier.

**Decision to fly only National Flag on Rashtrapati and Raj Bhavans on National Days**

3885, SHRI S. K. TAPURIAH :  
SHRI KANWAR LAL GUPTA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of Government has been invited to a report in the *Statesman* of the 2nd November, 1970 saying that it has been decided that the National Flag alone would now fly over the Rashtrapati Bhavan and the Raj Bhavans in the States on National days ; and

(b) if so, whether a decision to this

effect has already been taken and, if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) and (b). Government have seen the report which refers to certain proposals and not to any decision. The question whether the National Flag should be flown over the Rashtrapati Bhavan and Raj Bhavans is under consideration.

दिल्ली प्रशासन में अनुसूचित जातियों तथा अनुसूचित आदिम जातियों के लिए आरक्षण

3886. श्री रामस्वरूप विद्यार्थी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गृह-कार्य मंत्रालय के आदेशानुसार दिल्ली प्रशासन के विभिन्न विभागों में अनुसूचित जातियों और अनुसूचित आदिम जातियों के आरक्षण सम्बन्धी रजिस्टर रखे जाते हैं ;

(ख) यदि हाँ, तो ऐसे विभागों के नाम क्या हैं ; और

(ग) क्या सरकार उन रजिस्ट्रों की प्रति सभा पटल पर रखेगी ?

गृह-कार्य मंत्रालय में और इलेक्ट्रोनिक्स और वैज्ञानिक तथा औद्योगिक अनुसंधान विभागों में राज्य मंत्री (श्री कृष्ण चन्द्र पन्त) : (क) से (ग). दिल्ली प्रशासन से आवश्यक सूचना एकत्रित की जा रही है तथा प्राप्त होने पर सदन के पटल पर रख दी जायेगी ।

**Demand for Boundary Commission by Nagaland**

3887. SHRI BAL RAJ MADHOK :  
SHRI YASHPAL SINGH :  
SHRI D. N. PATODIA :

Will the Minister of HOME AFFAIRS

be pleased to state :

Million kwh

(a) whether the Nagaland Government have demanded the setting up of a boundary Commission to bring all Naga areas together in Nagaland ; and

Total (all categories)...	40970
Small Industries ...	3227
Agricultural ...	3830
Big Industries ...	25365

(b) if so, the reaction of the Government of India to this demand ?

The energy consumed in rural and urban areas during the year 1968-69 as available is indicated in the statement laid on the Table of the House. [Placed in Library. See No. LT - 4517/70]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) Government of Nagaland have suggested the appointment of a Boundary Commission with reference to their boundary with Assam.

(c) and (d). Power supply for agricultural and small industrial loads is generally at 400 volts involving expenditure on transformation from high voltage and distribution at low voltage, whereas power for heavy industries is made at high voltage. Voltage of supply, minimum demand and consumption and load factor are higher in the case of big industries. For these reasons tariff rates for heavy industries are lower than tariff rates for agricultural purpose and small industries.

(b) The matter is under examination.

**New Generating Capacity for Power and its Distribution.**

**Calcutta Police Sought help of Army for Recovery of Bombs**

3888. SHRI BAL RAJ MADHOK : Will the Minister of IRRIGATION AND POWER be pleased to state :

3889. SHRI NARAYANAN :  
SHRI SAMINATHAN :

(a) the new generating capacity for power created in the country in 1969-70;

Will the Minister of HOME AFFAIRS be pleased to state :

(b) how much of this power has been given to small industries, agricultural and rural areas and how much to big industry and urban areas;

(a) whether Government are aware that the local police of West Bengal had sought the help of the army to recover the bombs during September and November, 1970;

(c) whether power to big industries is being given at cheaper rates than that given to the small industries and agricultural projects like Tube-wells; and

(b) if so in how many cases the Army has helped the local authorities; and

(d) if so, the justification for this difference in rates ?

(c) whether any enquiry has been made as to the bombs which are frequently used in West Bengal, are being manufactured or whether they are foreign made ?

THE DEPUTY MINISTER OF IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDHESHWAR PRASAD) : (a) and (b) . The increase in generating capacity during 1969-70 was 1197 MW. The units which sold during 1969-70 for various categories of consumers are given below :

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) to (c) . The required information is being collected and will be laid on the Table of the House on receipt.